

IN THE COURT OF SHRI. S.N. SALVE
Assistant Sessions Judge
CIVIL CAUSE LIST DATED 19-10-2020
CR. NO. 16
URGENT MATTER

Sr no.	Suit no.	Party name	Purpose	Adv. Name	Adj to
1	68/07	Goregaon Arihan Industries Estate Premises Vs Ms K.K. Enterprises and Ors.	HCTB		
2	2210/13	Milan J. Satikuvar and Ors. Vs Mrs.Nainaben Tarachand Jain	Argument		
3	347/19	Mr. Anilkumar Vijay Dixit Vs Mrs. Pushpa Vijay Dixit	Argument		
4	1209/15	Golden Chmbers Premises C.H.S.Ltd. Vs Ramkaran Kurmuri Yadav	Framing issues		
5	918/2020	Mr. Parvez Rafique Shaikh Vs Mr. Rajdev Yadav	Nm hearing		
6	903/2020	Mr. Anil Prabhakar Upadhyay Vs Santosh Prabhakar Upadhyay	Nm hearing		
7	993/2020	Mr. Subash Hariram Dube Vs The Mini Proerties Pvt Ltd.,	Nm reply		
8	912/2020	Shri Nasir Madan Maniyar Vs Smt. Tarannum Sammer Shaikh	service		


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IN THE COURT OF SHRI. S.N. SALVE
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SR NO	SUIT NO.	PARTY NAME	PURPOSE	ADVOCATE	ADJ TO.
1	345/09	Gawade Dilip Aba Vs Gawade Motiram Aba	ARGUMENTS		
2	1375/10	Shah Rajiv Upendra Vs Acharya Seema Devdas and Ors.	FRAMING ISSUES		
3	1740/10	Pandey Surendra Prasad Jagdishnarayan Ors. Vs Pandey Ram Achhaibar Ramraj Ors.	FRAMING ISSUES		
4	928/2020	Shankarrao Ambrushi Borkar Vs Manohar Atmaram Desai	DIRECTIONS		
5	816/2020	prashant champaklal desai Vs Neena Jagdish Doshi	NM HEARING		
6	931/2020	Shakuntala rajendra gadhavi Vs Rita Mahesh Dadarkar	NM REPLY		
7	969/2020	Vikasvikram Haridayanarayan Singh Vs Virendrakumar Mallinath Chouhan	SERVICE		
8	706/2020	Vinay Subhash Talekar Vs Pooja Deven Lakhani	REPLY		
9	744/2020	Jayashri sunil pabrekar Vs Mahesh p mahatre	REPLY		
10	738/2020	Mr. Bahadur Gaidhar Vs Shailendra Vyas	COMPLIANCE		


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CIVIL CAUSE LIST DATED 21-10-2020
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SR NO	SUIT NO.	PARTY NAME	PURPOSE	DEFENDANT'S ADVOCATE	ADJ TO.
1	342/11	Sing Gulab Puran Vs Ms.Sagar Developers. Ors.	FRAMING ISSUES		
2	108/2020	M/s. Right Developers Vs Aditya Developers	WRITTEN STATEMENT		
3	720/2020	Tajdar Kamal Amrohi and anr Vs D B ORCHID BREEZE CONDOMINIUM	NM ORDERS		


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IN THE COURT OF SHRI. S.N. SALVE
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CIVIL CAUSE LIST DATED 22-10-2020
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URGENT MATTER

SR NO	SUIT NO.	PARTY NAME	PURPOSE	DEFENDANT'S ADVOCATE	ADJ TO.
1	2369/11	Mrs.Aswini Baban Bhoir alias Ms.Pramilla B Shingde Vs Shingde Vaman Barkya Anr.	FRAMING ISSUES		
2	1017/2020	Naseem W O mahemood husen sayedVs. salim dalvi	NM reply		
3	1676/10	Vira Haresh Hansraj Vira Laxmichand U. 2 Ors. Vs Shri Vardhaman Sthankwashi Jain Shrawak Sangh Or	hearing		


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IN THE COURT OF SHRI. S.N. SALVE
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CIVIL CAUSE LIST DATED 23-10-2020
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SR NO	SUIT NO.	PARTY NAME	PURPOSE	DEFENDANT'S ADVOCATE	ADJ TO.
1	4523/06	Shetty Ratnakar S. Vs The Reliance Energy Ors	argument		
2	745/2020	Mohiddin m shaik Vs Jamaluddin takyuddin sheikh	argument		
3	0745/2016	Bhavna Ashvin Zhaveri Vs. M/s.Zenal Construction Pvt.Ltd.	compliance		
4	0747/2016	Saumil Ashvin Zaveri Vs. M/s.Zenal Construction Pvt.Ltd.	compliance		
5	0744/2016	Ashvin Hirendra Zaveri Vs. M/s.Zenal Construction Pvt.Ltd.	compliance		
6	0746/2016	Mugdha Saumil Zaveri Vs. M/s.Zenal Construction Pvt.Ltd.	compliance		
7	748/16	Mehul P. Mistry Vs M/s.Zenal Construction Pvt.Ltd.	Hearing on priliminary issue		
8	DARKAST 39/16	M.N.T. NAIR since deceased MRS. THAYYAIL VASUPILLAI VIJAYMMA and ORS. Vs OSWALD ALBAN D SOUZA and ORS.	compliance		


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